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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP/636/(IB)/2017

NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	V.N. KARTHIK	Counsel for Financial Auditor	V.N. Kartikey
2.	N. P. VIJAY KUMAR P. PRADEEP	Counsel for Respondent	H. L. S.
	V.J. ARUL RAJ		V.J. Arul Raj

ORDER

Counsels representing both the parties are present. Counsel for respondent/corporate debtor stated that the settlement talks are in progress and prayed for time to make submissions regarding the outcome of the settlement talks. Counsel for petitioner made submissions and had no objections to grant time to the respondent. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc